

in the event of the Government of Pakistan accepting the settlement of the evacuee property question on a Government-to-Government basis or otherwise. So far as the third party claims secured against immovable property are concerned, a way has already been provided for satisfaction thereof in the Evacuee Interest Separation Act, 1951.

SHIP BUILDING

*1458. **Shri K. C. Sodhia:** Will the Minister of Production be pleased to state:

(a) which countries of the world specialise in Ship building;

(b) from which of these the Government of India made purchases of ships either for the navy or for merchant shipping during the last five years;

(c) the price of each ship purchased;

(d) the number of ships built at Visakhapatnam Ship Yard during this period; and

(e) the names of any scholars or engineers deputed to foreign countries to specialise in ship building?

The Minister of Production (Shri K. C. Reddy): (a) Among other countries, U.K., U.S.A., Canada, France, Italy and Japan.

(b) and (c). A statement is laid on the Table of the House. [See Appendix VII, annexure No. 25.]

(d) I would refer the hon. Member to the reply given by me to part (b) of the starred question No. 1191 on 26th June 1952.

(e) A statement is laid on the Table of the House. [See Appendix VII, annexure No. 26.]

SHORTAGE OF COAL IN KANPUR

*1459. **Shri M. L. Dwivedi:** Will the Minister of Production be pleased to state:

(a) the number of wagons which are usually allotted for carrying coal to Kanpur from collieries every month;

(b) the quantity of coal which is allotted for the quarterly supply to Kanpur City both for industrial and private purposes;

(c) whether the allotted quota of coal reach Kanpur regularly; and

(d) if not, the reason therefor?

The Minister of Production (Shri K. C. Reddy): (a) Wagon allotments are made industry-wise and not according to destination stations. It is not, therefore, possible to furnish the information asked for.

(b) The total quantity sanctioned for each quarter is approximately 96,916 tons.

(c) and (d). Ordinarily the full allotted quota is not reached owing to inadequate wagon supply; but the higher the priority of the industry concerned, the greater is the proportion of the allotted quota that actually moves.

TRADE WITH NEPAL

*1460. **Shri B. N. Roy:** Will the Minister of Commerce and Industry be pleased to state the cost of goods exported from India to Nepal and that of imported commodities in India during the years 1950-51 and 1951-52 from Nepal?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): Statistics of trade with Nepal are registered only in terms of quantity and the cost of goods traded between India and Nepal by way of exports and imports cannot, therefore, be stated.

COMMUNITY PROJECTS

*1461. **Shri Madiah Gowda:** Will the Minister of Planning be pleased to state:

(a) when Government propose inaugurating the first stage (conception) of Community Development Project; and

(b) whether all projects Centres will be commenced at one and the same time?

The Minister of Planning and Irrigation and Power (Shri Nanda): (a) Preliminary survey of areas selected is in progress and will, it is hoped, be completed by the middle of this month. Work on the projects is expected to begin by October next, in time for the rabi season.

(b) During this year, work will be undertaken in Seventy-two development blocks. The remaining development blocks will be taken up next year.

SUBVENTION TO SIR VISVESWARAIYA'S SCHEME

*1462. **Shri Madiah Gowda:** Will the Minister of Commerce and Industry be pleased to state:

(a) what amount is granted as subvention to Sir M. Visveswaraiya's Rural Industrialisation Scheme that is being worked in Mysore; and

(b) whether Government propose helping the expansion of the said Scheme?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) A grant of Rs. 2,50,000 was given to the Government of Mysore during the year 1950-51 for working the scheme.